

**Central Administrative Tribunal  
Principal Bench  
CP 83/2015  
In  
OA 3481/2014**

New Delhi this the 22nd day of December, 2016

**Hon'ble Sh. Raj Vir Sharma, Member (J)  
Hon'ble Sh. K.N. Shrivastava, Member (A)**

1. Brijesh Gautam, Aged 57 Years  
S/o Sh. Shiv Shanker Gautam  
Working as Tech-II in EMU Car Shed  
Ghaziabad  
R/o Ganga Vihar Near Hariom Farm House  
Muradnagar (Ghaziabad)
  
2. Rakesh Kumar Bhardwaj, Aged-59 Years,  
S/o Sh. Ram Nath Sharma  
Working as Tech-II in EMU Car Shed,  
Ghaziabad  
R/o New Vikas Nagar, Mata Kasno Mohalla,  
Near Railway Station, Gali No.6,  
Loni (Ghaziabad)
  
3. Inder Raj Singh, Aged 59 years  
S/o Sh. Har Dava  
Working as Tech-II in EMU Car Shed  
Ghaziabad  
R/o Gali No.1, Adesh Colony, A I Blari Pura  
Ghaziabad
  
4. Satvir Singh, Aged 55 Years  
S/o Sh. Sujan Singh,  
Working as Tech-II in EMU Car Shed,  
Ghaziabad  
R/o Vill. Keshavpur P.O. Tilaknagar  
New Delhi-18

... Applicants

**(By Advocate: Ms. Sonika for Mr. Yogesh Sharma)**  
Versus

1. Sh. A.K. Puthia  
General Manager  
Northern Railway, Baroda House, New Delhi.
  
2. Sh. A.K. Sachan  
Divisional Railway Manager,  
Northern Railway, Delhi Division  
State Entry Road, New Delhi

... Respondents

**(By Advocate: Mr. Kripa Shankar Prasad)**

**ORDER (ORAL)****Mr. Raj Vir Sharma, Member (J)**

Heard the parties. Since the Hon'ble High Court is seized with the matter, the CP is closed. Notices issued to the respondents are discharged with liberty to the petitioner to revive it at the appropriate stage.

**(K.N. Shrivastava)**  
**Member (A)**

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**(Raj Vir Sharma)**  
**Member (J)**

